

5

Per Tribunal

7/5/93

As per direction of the Hon'ble Vice Chairman dated 22.1.93, the matter is taken out from Sine-die list.

Fixed for final hearing on 22/9/93

Issue notices to the parties ~~as per~~ order dated _____.

Deputy Registrar

Notice issued to applicants, Adv. & Respondents on dtd. 2.6.93.

2/3161

Notice dtd. 2-6-93 served on Applicant Advocate & R. No 2 on dtd. 2-11-93 & 9-6-93

Notice dtd. 2-6-93 issued to Applicant read back inserted under posted remark "Not claimed"

Notice dtd. 2-6-93 served on R. No 1 on dtd. 11-6-93

Per Tribunal

Date: 22/9/93

Applicant in person / by

Advocate / Respondent by Mr PM Pradhan Council. By consent-

The matter adjourned to 20/10/93 for hearing

Dy. Registrar

Per Tribunal

Date: 20/10/93

Applicant in person / by None

Advocate / Respondent by Mr PM Pradhan Council. As no DG is available.

The matter adjourned to 11.11.93 for final hearing

Dy. Registrar

Per Tribunal

Date: 11/11/93

Applicant in person / by None

Advocate / Respondent by S S Karkera Council. As requested by Mr Karkera

The matter adjourned to 13.11.94 for final hearing

Dy. Registrar

13/94

Per Tribunal

Date: 13/11/94

Applicant in person / by

Advocate / Respondent by None for applicant Shri Karkera by Mr PM Pradhan Council.

The matter adjourned to 9/1/94 for P.H.

Dy. Registrar

(6)

Dated: 9.2.94

None for the applicant. Shri S.S. Karkera for Shri P.M. Pradhan, Counsel for the respondents.

We note that this case, was taken out of sine-die list and ^{being} coming up for final hearing since 22-9-93. The applicant ~~S~~ remained absent for four ^{consecutive} ~~subsequent~~ dates i.e. on 22-9-93, 20-10-93, 11-11-93 and 13-1-94. Today also they are absent. Shri Karkera states at the Bar that most of the applicants have been posted as Postmen and they may not have any grievance. The application is dismissed for want of prosecution. No order as to costs.

Re/D
9/2

JS
(Lalshmi Swaminathan)
M(J)

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

9/2/94
14/2/94
Order/Judgement despatched
to Applicant / respondent (s)
on 14/2/94

14/2/94

Seen & ready
for distribution

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